

Central Administrative Tribunal
Principal Bench



CP No.553/2017 in
OA No. 3666/2012

This the 29th day of November, 2019

Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)
Hon'ble Mr. Pradeep Kumar, Member (A)

1. Sh.V.K.Soni,
S/o Late Shri Gian Chand,
Working under Dy.CE/ Construction/UMB
H.No.2, Chander Puri Colony,
Machonda Road, Ambala Cantt.
2. Sh.Gian Chand,
S/o Nand Lal,
Working under Dy.CE/ Construction/UMB
39-A, Tagore Garden, Mahesh Nagar,
Ambala Cantt.
3. Sh.Rajender Kumar,
S/o Hariram,
Working under Dy.CE/ Construction/UMB
H.No. 36, Mathura Nagari,
Ambala City, Haryana.
4. Sh. D.P.Garg,
S/o Shri Radhey Lal,
Working under Dy.CE/ Construction/NR/
H.No.3/441 'A' Janak Nagar,
Saharanpur (UP)
5. Sh Rakesh Kumar,
S/o Shri Ram Sarup,
Working under Dy.CE/ Construction-I/CDG
H.No. 319/9, Mohan Garden(Saidan),
Shahabad (M), District- Kurushetra.
6. Sh. Rakesh Kumar,
S/o Shri Mohan Lal,
Working under De.CE//UMB,
223-B, Part-1, Sector-1, HUDA
Shahabad (M), District- Kurushetra.



7. Sh.S.K. Shukla,
S/o S.P.Shukla,
Working under Dy.CE/ CSB,
New Delhi.
E-136/A, Railway Colony, Panipat.
8. Sh.R.N.Malik,
S/o Ran Pat Malik,
Dy.CE/C/TKJ, New Delhi
C-2B, Railway Colony, Rohtak (Haryana).
9. Sh.Rama Nand Upadhyay
S/o Rudra Narain Upadhyay
Dy.CE/C/SE Road, New Delhi
A-3/1 Charni Vihar,
Ghaziabad (UP).
10. Sh.Surender Kumar Gaur,
S/o Jagdish Prasad,
Dy. CE/C/N.Rly, Shivaji Bridge,
New Delhi.
32-A, Arya Nagar, Ghaziabd (UP)
11. Sh.Shailender Juyal
S/o Late Shri Kishan Dutt Juyal,
Working under DSE/C/MB,
DRM Office, Muradabad (UP)
2/121B Budhi Vihar, Avas Vikas Majhola,
Moradabad (UP).
12. Sh.Niyamullah
S/o Shri Budhai
Dy.CE/C/ Muradabad,
82/B, North Railway Colony
Bareilly Junction.
13. Sh.Sudesh Kumar Sharma
S/o Shri Yog Dutt Sharma
Working under CAO/C/Kashmiri Gate, Delhi
7/91, Sarai Nawab,
Opp. Laxmi Metal Work,
Aligarh-202001.
14. Sh.Arshad Tasleem Ahmed,
S/o Late Shri Tasleem Ahmed,
Working under Dy.CE/C/D-II/
L-17, Batla House
Near Masjid Khalil-UL-LAH,
Jamia Nagar, New Delhi.



15. Sh.K.S.Rawat
S/o Late Shri K.S. Rawat,
Working under XEN/Headquarter/CAO /Off./NR/
Kashmiri Gate,
Delhi.
Flat No. 94, FF Nayakhand,
Indrapuram (Ghz.) UP.
16. Sh.R.S.Ujlayan
S/o Ram Sharan
Working under Dy.CE/Construction/
NR/Tilak Bridge, New Delhi
10/A-1, Railway Colony,
Wazirpur, Delhi-110052
17. Sh.P.K.Sharma,
S/o Bhagwan Swarup Sharma
Working under Dy.CE/Construction/ NR/Tilak Bridge,
New Delhi
T-53/3, Railway Colony,
Subzi Mandi, New Delhi-110007
18. Sh.Ravi Kant
S/o Shri Mohan Lal
Working under Dy.CE, Shakur Basti, Delhi
83-Z-1, Railway Colony,
Tughlakabad, New Delhi.
19. Sh.Bhagwati Prasad
S/o K.N.Gairola,
Working under DRM/DLI,
6139-A, Sector-3,
Faridabad (Haryana).
20. Sh.Shiv Dutt Sharma
S/o D.S.Sharma
Working under DRM/DLI,
B-33, Punchsheel Colony,
Meerut Road, Hapur
21. Sh.Prem Pal Singh Tomar
S/o G.Singh Tomar
Working under Dy.CE/C/CSB
77 A-1, Railway Colony,
Ashok Vihar-III, Delhi-110052.



22. Sh.Anand Ballabh Joshi
S/o Shri G.B.Joshi,
Dy./CE/Construction/SERD,
A-3/62, Sector-5,
Rajender Nagar, Sahibabad Ghaziabad(UP).
23. Sh. Kanwar Singh Kushwaha
S/o Mewal Lal Kushwaha,
Dy.CE/Construction-1/NR, ‘
Lucknow EC-III
12-A, L.D. Railway Colony,
Alambagh, Lucknow.
24. Sh. Vijay Pal
Late Shri Jagannath Maurya
Working under Dy.CE/C/I/ Lucknow
A-611, Indra Nagar, Lucknow (UP)
25. Sh.Mahendra Pratap
S/o Sh.Pancham Ram Yadav,
Working under Dy.CE/Construction-1/CSB,
D-204, Sri Ram Nagar Shahdara,
Delhi.
26. Shri D.K.Chaudhary
S/o Late Sh.Ram Murat Chaudhary
Working under Dy.CE/Construction/Agra
357/84/76-B, Kundla Himraj Ganj,
Allahabad (UP). ... Petitioners

(By Advocate Mr. Ramesh Shukla for Mr. R.K. Shukla)

VERSUS

1. Sh.R.K. Verma,
The Secretary,
Railway Board,
Ministry of Railways,
Rail Bhawan,
New Delhi.
2. Sh. R.K. Kulshreshta,
General Manager,
Northern Railway,
Baroda House,
New Delhi.



3. Sh. S.Verma,
The C.A.O. (Construction)
Northern Railway,
Kashmiri Gate, Delhi. ... Respondents

(By Advocate : Mr. Shailendra Tiwary with Mr. VSR Krishna and Sh. D.P.Singh, CCA, CAO)

ORDER (ORAL)

By Hon'ble Mr. Pradeep Kumar, Member (A)

The instant CP was discharged vide orders dated 09.01.2018. Subsequently, vide orders dated 04.02.2019 the said CP has been revived.

2. Respondents have now submitted a compliance affidavit on 01.04.2019 vide MA No.5327/2018.

3. Keeping in view the substantive compliance, CP is closed. Notices are discharged. However, applicants are granted liberty to make a representation, if they are so advised, regarding any errors in calculation in individual case. In case such a representation is made within a period of next one month along with a certified copy of this order, respondents shall pass a reasoned and speaking order within a period of three months. No costs.

(Pradeep Kumar)
Member (A)

(Justice Vijay Lakshmi)
Member (J)

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